

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2020**

Name of the Company: Meenaben Khuman & Anr
V/s
MK Handicrafts Pvt Ltd & Anr

Section: Section 241-242 of the Companies Act, 2013.

ORDER

No one appeared for the Petitioner and also for the Respondent.

Matter to appear for further consideration on 25.11.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 28th day of September, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)